

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:611  
ANSWERED ON:25.02.2010  
INCREASE IN PRICES OF MEDICINES  
Agarwal Shri Jai Prakash

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether any permission has been sought by the Pharmaceutical companies from the Government to increase the price of any medicine during the last three years;
- (b) if so, the details of such medicines alongwith the permission given to increase the price; and
- (c) the details of medicines which prices have been reduced or have come down during the said period?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c) The price fixation/revision in respect of the Scheduled drugs/formulation is a continuous process. As per the provisions of DPCO, 1995, Pharma companies submit price revision applications to NPPA from time to time for revision/ fixation of prices of formulations manufactured by them and accordingly the prices are fixed/ revised, both upward and downward. The details of prices of medicines fixed / revised by NPPA from time to time may be seen in the website of NPPA at [nppaindia@nic.in](mailto:nppaindia@nic.in). The details of the prices fixed/revised for. the formulations/medicines by NPPA during the last three years and the current year upto 15.2.2010 is as under:

Particulars 2006-07 2007-08 2008-09 2009-10 (upto 15th Feb., 10)

Total No. of Packs Approved	1020	2012	1577	1822
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Price increased	131	78	190	184
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Price Decreased	340	422	89	450
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Price fixed for first time	522	1429	1256	1154
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No change in prices	27	83	42	34
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So far as non-scheduled formulations/medicines are concerned (drugs out of price control), companies are shortlisted as per the prescribed criteria in public interest. Wherever any abnormal price increase is noticed, the manufacturer is impressed upon in such cases to bring down the price voluntarily within 10% limit failing which, if justified, action is initiated under para 10(b) of the DPCO, 1995. This is an ongoing process.

Based on monitoring of prices of non scheduled formulations, NPPA has fixed prices in case of 27 formulation packs under para 10 (b) and companies have reduced price voluntarily in case of 64 formulation packs. Thus in all, prices of 91 packs of non scheduled drugs have got reduced as a result of the intervention of NPPA since its inception.